

STEELCO GUJARAT LIMITED

Claim Sheet - Form B [as on 31.12.2020]

SR NO.	NAME	HC RECD DATE	SC RECD DATE	CLAIM AMOUNT	CLAIM ADMITTED	CLAIM REJECTED	Remarks
1	Union Roadways Ltd		11.01.2021	52,161		52,161	Technical defect not rectified upto 27.06.2021 and revised not submitted. Amt in SGL LEDGER Rs 51,117
2	J K Service		11.01.2021	41,300		41,300	Technical defect not rectified upto 27.06.2021 and revised not submitted. SGL ledger not attached
3	Hi-Volt Electric Corporation	13.01.2021	-	129,405	125,098	129,405	Technical defect not rectified upto 27.06.2021 and revised not submitted. SGL ledger not attached
4	Guru Scales	13.01.2021	13.01.2021	247,044	247,044		
5	Max Spare Ltd	15.01.2021	13.01.2021	73,745	73,745		
6	Classic Products Pvt Ltd		14.01.2021	6,296,602	5,124,670		Diff in ledger balances not reconciled by party even after intimation
7	Ambica Plastic	16.01.2021	13.01.2021	169,477		169,477	FORM B is unsigned by Mr Puneet Chopra
8	Monopol Colors India Pvt Ltd	27.01.2021	18.01.2021	1,288,920	1,288,920		
9	Urmi Acetylene Co.		19.01.2021	62,658	62,658		
10	Urmi Oxygen Co.		19.01.2021	26,160	26,160		
11	Hydrocare Engineers	02.02.2021	19.01.2021	100,390		100,390	Claim Form B not signed. Affidavit incomplete.
12	Deec Monotiring Cell	25.01.2021	20.01.2021	140,628,742		140,628,742	Multiple defects not rectified. Not on stamp paper, supportings not attested, date of claim wrong, KYC of Mr Subhash Chandra not affixed, authority letter / resolution to sign claim not attached,
13	Weld Arc Engineers	20.01.2021	20.01.2021	45,980		45,980	Form B unsigned at Sr 11 of FORM B.
14	Pruthvi Corporation		19.01.2021	55,403	55,403		
15	Jay Elastomers Pvt Ltd		21.01.2021	1,361,326	1,361,326		
16	Ketan Industrial Services	25.01.2021	20.01.2021	12,744		12,744	Claim not on stamp paper / e-franking. FORM B not notarized
17	Parikh Chemicals		20.01.2021	297,360	297,360		
18	Auroma Ltd	21.01.2021	21.01.2021	70,918	58,966	11,952	Diff amt 11,952 is for interest not admitted
19	Refractory Sales & Services	21.01.2021	21.01.2021	89,102	89,102		
20	Engineering Solutions Enterprise	21.01.2021	21.01.2021	21,712		21,712	Form B is unsigned by both partners. Multiple defects in the form. Form blank at many places.
21	Alfa Tech Corporation	27.01.2021	21.01.2021	141,600	141,600		
22	Shree Sai Nath Caterers	26.01.2021	23.01.2021	818,604	818,604		

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23	Purnima Chemical Industries Pvt Ltd		21.01.2021	249,430	249,430		
24	Active Engineering Co.		21.01.2021	49,346		49,346	KYC of claimant i.e. PAN No, Aadhar No, not enclosed.
25	Bharat Weld Products		21.01.2021	22,715	22,715		
26	Dakshin Gujarat Vij Co Ltd [DGVCL]	22.01.2021	22.01.2021	4,168,179		4,168,179	Sub judice case. Suit No. 01/2021 filed in Civil Court Bharuch.
27	Innovative Enterprise	23.01.2021	22.01.2021	57,342		57,342	Claim on stamp paper / e-franking and FORM B not notarized YET to be sent
28	Filco Trade Centre Private Limited	23.01.2021	22.01.2021	1,102,804	1,102,804		
29	Vikas Industries	23.01.2021	22.01.2021	23,578		23,578	Supporting documents i.e. SGL purchase / works order, Ledger account of SGL etc not enclosed.
30	Aqua Facility Services Private Limited	23.01.2021	22.01.2021	1,822,665			Legal notice recd from Adv Priyank Jhaveri dt. 31.-5.2020
31	Nairuti Corporation	23.01.2021	22.01.2021	1,587,353			Legal notice recd from Adv Priyank Jhaveri dt. 31.-5.2020
32	Maruti Enterprise	27.01.2021	22.01.2021	35,850	35,850		
33	Mersen India Pvt Ltd	30.01.2021	22.01.2021	134,241	134,241		
34	Premier Mill Stores Company Pvt. Ltd.	23.01.2021	22.01.2021	63,288	63,288		
35	Kothari Metals Ltd	01.02.2021	22.01.2021	746,940	746,940		
36	Shree Rang Associates		22.01.2021	18,438	18,438		
37	Laxmi Bearings (Gujarat) Pvt. Ltd	23.01.2021	22.01.2021	188,956	188,956		Awaiting removal of Technical Defect to admit claim
38	Supreme Enterprise	25.01.2021	22.01.2021	471,705	471,705		
39	Jay Yogeshwar Enterprise	23.01.2021	27.01.2021	10,920	10,920		
40	Mehjal Adhesive Tape Pvt Ltd	23.01.2021	23.01.2021	29,500		29,500	Board resolution authorizing claimant not sent. Claim includes dues outside Limitation period
41	Bright Wool Corporation		23.01.2021	131,236	131,236		
42	Commando Security Force		23.01.2021	2,441,174	2,441,174		
43	Pneucons		23.01.2021	9,340		9,340	Incomplete claim form. Technical defects not rectified. Original claim form duly stamped and notarized not recd
44	Shah Forged Rolls Pvt Ltd	26.01.2021	24.01.2021	767,340		767,340	Claim dt 21.01.21 instead of 31.12.2020

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45	Kokuyo Camlin Limited	27.01.2021	25.01.2021	136,930		136,930	Form B for voluntary liquidation used instead of Form B for CIRP. Original claim form not recd. Claim form not on stamp paper duly notarized.
46	Dream Engineers And Contractors		25.01.2021	510,321	510,321		
47	Salt & Chemicals Pvt Ltd		25.01.2021	1,547,865	1,547,865		Original claim form duly stamped and notarized not recd till date.
48	Print Plus	25.01.2021	25.01.2021	2,478		2,457	Claim Form unsigned
49	Mukesh M Shah & Co.		25.01.2021	1,626,427	514,427		Awaiting removal of Technical Defect to admit claim
50	Konvertor Packaging Solutions Pvt Ltd	28.01.2021	25.01.2021	132,011	132,011		
51	Hari Om Enterprise		26.01.2021	232,386	232,386		
52	Jain Traders		26.01.2021	48,242			Original claim form duly stamped and notarized not recd. Claim form unsigned. Claim form incomplete. Supportings not legible
53	Mahesh Printers		26.01.2021	85,194	85,194		
54	Sensys Corporation	13.05.2021	26.01.2021	118,472	118,472		
55	Technology Xpress Info Solutions Pvt Ltd	28.01.2021	26.01.2021	5,218,939			Contract incomplete. Very wide difference between claim submitted and party ledger
56	V N Patel		26.01.2021	139,442	139,442		
57	Advance Engineering Co		27.01.2021	29,774		29,774	Original claim form duly stamped and notarized not recd till date. Supportings not enclosed. Claim form unsigned
58	Alpha Electric Engineering		27.01.2021	390,017	390,017		
59	Anil & Anil		27.01.2021	209,948	209,948		
60	C K Associates		27.01.2021	324,795			Legal Notice sent by Adv Viral S Modi on 18.06.2020.
61	Four Zero Inc		27.01.2021	15,169		15,169	Resolution authorizing partner to make claim on behalf of partnership not sent
62	Gujarat Nippon International Pvt Ltd.		27.01.2021	10,378,850		10,378,850	Company under same management. Claim pertains to period before limitation period
63	H P Centre		27.01.2021	335,632	335,632		
64	Hharshvir Trading Co.	10.05.2021	27.01.2021	72,056	72,056		
65	JMK Enterprise		27.01.2021	2,057,908	2,057,908		

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SR NO.	NAME	HC RECD DATE	SC RECD DATE	CLAIM AMOUNT	CLAIM ADMITTED	CLAIM REJECTED	Remarks
66	Kansai Nerolac Paints Limited		27.01.2021	3,708,504	3,708,504		
67	Maruti Labchem		27.01.2021	9,440		9,440	FORM B not stamped and notarized. Self attested KYC documents self attested not enclosed. No supportings enclosed. SGL and ML ledgers not enclosed
68	Minhajkhan S Pathan		27.01.2021	40,045		40,045	FORM B not stamped and notarized. Dt of claim not mentioned. Form incomplete at many places. Self attested KYC documents self attested not enclosed
69	Modi Chemicals Industries		27.01.2021	53,025		53,024	FORM B not stamped and notarized. FORM B unsigned. Verification unsigned
70	Nandan Petrochem Limited		27.01.2021	124,431		124,431	FORM B not stamped and notarized. FORM B unsigned. Claim dt mentioned 25.01.21 instead of 31.12.2020
71	National Comprassor Sales & Services		27.01.2021	76,700		75,400	Original claim form duly stamped and notarized not recd. Claim date contradictory with declaration. Form B unsigned.
72	Pratiksha Printers	29.01.2021	27.01.2021	96,068		96,068	Claim form unsigned. Dt of claim mentioned as 27.01.2021 instead of 31.12.2020.
73	Samit Refrigeration		27.01.2021	105,699		105,699	Original claim form duly stamped and notarized not recd. Claim date not mentioned. Form B unsigned.
74	Seemaben R Patel		27.01.2021	70,918	70,918		
75	Ultratech Engineering	28.01.2021	27.01.2021	32,340		32,340	Original claim form duly stamped and notarized not recd. Not reconciled with SGL . Claim date mentioned 12.01.21 instead of 31.12.2020. Declaration invalid
76	Viral Corporation		27.01.2021	16,918		16,918	Original claim form duly stamped and notarized not recd. Not reconciled with SGL
77	Y S Thakar & Co.		27.01.2021	129,210	118,710		
78	American Precoat Specialty Pvt Ltd	01.02.2021	28.01.2021	31,336,802	24,162,315	7,174,487	Calculation for interest Rs 70,51,801.92 not enclosed with Claim. Rs 1,22,685.50 difference between APSPL and SGL.

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SR NO.	NAME	HC RECD DATE	SC RECD DATE	CLAIM AMOUNT	CLAIM ADMITTED	CLAIM REJECTED	Remarks
79	Arrawali Road Carriers		28.01.2021	86,595		86,595	Unsigned claim form. Original FORM B duly stamped and notarized not sent. Form incomplete. Claim date mentioned as 27.01.21 instead of 31.12.2020
80	Bhagwati Steel		28.01.2021	44,329		44,329	
81	D A Stuart India Pvt Ltd		28.01.2021	3,038,358		3,038,358	Original FORM B duly stamped and notarized not recd. Resolution of Board of Directors authorizing Mr Sachin Landge not enclosed
82	Dhanush Logistics Pvt. Ltd.		28.01.2021	557,748	557,748		
83	Etech Appliances	27.01.2021	28.01.2021	375,778		375,778	Declaration date invalid. Self attested KYC documents not attached. SGL Ledger supporting not enclosed. Resolution on letterhead of partnership authorizing claimant to file claim not attached. Name of partner signing the claim not mentioned. KYC of partnership firm not attached. Form B in original duly stamped and notarized not attached.
84	Hemant Rubber		28.01.2021	139,986	139,986		
85	Hydint Controls		28.01.2021	17,680		17,680	Original FORM B duly stamped and notarized not submitted. KYC not self attested. Resolution on letterhead of partnership authorizing Mr Mohammed F Sheikh to submit claim on behalf of partnership firm not enclosed.
86	Ishan Infotech Limited		28.01.2021	93,020	91,832		
87	Jayesh S Patel		28.01.2021	80,187		80,187	Original Form B duly stamped and notarized not recd.
88	Lathia Industrial Supplies Co Pvt Ltd	29.01.2021	28.01.2021	503,763	503,763		
89	Lathia Rubber Co Pvt Ltd	29.01.2021	28.01.2021	206,500	206,500		
90	Nikka Instrumentation Pvt Ltd		28.01.2021	164,226	164,226		
91	Noor-E-Illahi Enterprise	04.02.2021	28.01.2021	1,044,448		1,044,208	Original Form B duly stamped and notarized not recd. Date of claim written as 25.01.2021 instead of 31.12.2020

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SR NO.	NAME	HC RECD DATE	SC RECD DATE	CLAIM AMOUNT	CLAIM ADMITTED	CLAIM REJECTED	Remarks
92	Polymer Industries India Limited	30.01.2021	28.01.2021	94,497		94,497	Resolution of the Board of Directors authorizing Mr D Srinivasa Reddy to submit claim on behalf of the company not submitted
93	Precise Trading Company		28.01.2021	184,851	184,776		
94	Prime Engineers		28.01.2021	146,415		146,415	Original Form B duly stamped and notarized not sent. KYC of claimant not filed. Supportings for claim not enclosed. Ledger of PE and SGL not enclosed.
95	R J Enginnering		28.01.2021	218,067		218,067	Original Form B duly stamped and notarized not sent. KYC of claimant not filed. Supportings for claim not enclosed. Ledger of RJE and SGL not enclosed.
96	Raki & Sons		28.01.2021	47,843		47,843	FORM B unstamped and not notarized. No supportings enclosed. FORM B Original not enclosed. No self attested KYC of claimant. Invoice, ledger accounts enclosed as stated in Form B xerox. Claim date mentioned as 28.01.2021 instead of 31.12.2020. FORM B unsigned.
97	Shree Rang Outsourcing Solutions Pvt. Ltd.		28.01.2021	16,776		16,776	Board resolution enclosed is for GST Registration and that too dated : 02.02.2017. Insolvency Commecement date is 31.12.2020
98	Sukhvir Roadlines		28.01.2021	444,612		444,612	rOriginal FORM B duly stamped and notarized not received. There are no supporting documents with the claim. Ledger accounts of SGL not enclosed. Invoice which is outstanding not enclosed
99	Swastik Enterprise		28.01.2021	446,879		446,879	Original FORM B duly stamped and notarized not received. There are no supporting documents with the claim. Ledger accounts of SE and SGL not enclosed. Invoice which is outstanding not enclosed

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SR NO.	NAME	HC RECD DATE	SC RECD DATE	CLAIM AMOUNT	CLAIM ADMITTED	CLAIM REJECTED	Remarks
100	Timken India Limited		28.01.2021	1,416,000		1,416,000	Original FORM B duly stamped and notarized not received. FORM B is unsigned. Self attested KYC documents of Mr Deependra Pareek not enclosed. Board Resolution authorizing Mr Deependra Pareek not enclosed. There are no supporting documents with the claim except ledger account. Self attested CIN No or Cert of Incorp not enclosed. Service Invoice duly attested not enclosed - Filed Petition with NCLT now merged in CP (IB) No. 342/NCLT/AHM/2020
101	Urvish Associates		28.01.2021	145,848	145,848		
102	V C Shahpatel Services Private Limited	04.02.2021	28.01.2021			2,720,558	Self attested KYC documents not enclosed. FORM B unsigned.
103	Vako Seals Private Limited		28.01.2021	87,999		87,999	Form B original duly stamped and notarized not enclosed. Resolution of the Board of directors authorizing Mr Anshul Aggarwal to lodge claim on behalf of Company not enclosed.
104	VNS Chemical Industries	29.01.2021	28.01.2021	368,160		368,160	Resolution on letterhead of partnership firm signed by all partners authorizing Mr Padassary N Menon to submit claim on behalf of partnership firm not submitted
105	Akar Printers		29.01.2021	49,420		49,420	Form B original duly stamped and notarized not submitted. Claim date mentioned 20.01.21 instead of claim date 31.12.2020. No supportings attached. Ledger of AP and SGL not enclosed.
106	Citizen Switchgear		29.01.2021	104,027		104,027	Form B original duly stamped and notarized not submitted. Declaration date mentioned 17.09.2018 instead of claim date 31.12.2021. No supportings attached. Ledger of CS and SGL not enclosed.
107	Genesis Steel Corporation		29.01.2021	5,631,717			Sub judice case. Suit No. 07/2020 filed in Civil Court Bharuch prior to Insolvency Commencement Date 31.12.2020. Cannot admit / reject the claim

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SR NO.	NAME	HC RECD DATE	SC RECD DATE	CLAIM AMOUNT	CLAIM ADMITTED	CLAIM REJECTED	Remarks
108	Lubroglide Oilless Bearings Pvt.Ltd		29.01.2021	79,768		79,768	Resolution of Board of Directors authorizing Mr Rajesh Vishwakarma to file claim not enclosed. Self attested Certificate of incorporation of company not enclosed. PAN No of company self attested not enclosed. FORM B is not submitted on Non Judicial stamp paper / e-franking duly executed and notarised
109	SNS Hydroflex		29.01.2021	33,127		33,127	Form B original duly stamped and notarized not submitted. KYC documents self attested not enclosed. Claim Form Unsigned
110	Nirman Trading		29.01.2021	29,311		29,311	Resolution by all partners on letterhead authorizing Mr Hemant Patel to file claim not attached. KYC of all partners are not self attested.
111	Sugo Electricals		29.01.2021	19,318		19,318	Form B original duly stamped and notarized not submitted. KYC documents not self attested. Declaration and verification unsigned
112	Tawakal Tempo Services		29.01.2021	152,950		152,950	Form B original duly stamped and notarized not submitted. KYC documents not self attested. There is wide difference between ledger of TTS and SGL. Declaration date is mentioned as 01.04.19 instead of 31.12.2020. Invoice copies not enclosed.
113	Transpower Technologis Pvt Ltd		29.01.2021	9,347	9,347		
114	YCS Baroda Pvt Ltd		29.01.2021	547,388		547,388	Board resolution authorizing claimant is fabricated. Resolution indicating name of RP even before Court order 31.12.2020. Claim includes dues outside Limitation period. Canteen contract authenticated copy not attached
115	Bजारंग Tools & Rolls Pvt Ltd		30.01.2021	1,079,018		1,079,018	Form B in original duly stamped and notarized not recd. Self attested KYC of claimant Director not recd. Board Resolution of BTRPL authorizing MD to lodge claim not enclosed. Supportings not notarized and sent in originals.

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116	Bhadreshvar Vidyut Pvt Ltd		30.01.2021	207,549,380	8,101,399	199,447,981	Claimant needs to reconcile accounts with SGL and present reconciled claim figure. There is too wide difference and claimant has written in FORM B that there is no dispute with SGL.
117	Control Print Limited		30.01.2021	288,915	288,915		
118	Devanshi Enterprise		30.01.2021	4,562		4,562	FORM B original duly stamped and notarized not sent. There are no supportings, ledger accounts of DE and SGL enclosed. Self attested KYC of claimant not enclosed.
119	Devesh Pathak & Associates		30.01.2021	153,400	99,900		
120	Devesh Vimal & Co.		30.01.2021	64,900	59,400	5,000	
121	Fitco Orings Pvt Ltd		30.01.2021	28,367		28,367	FORM B original duly stamped and notarized not sent. There are no supportings, ledger accounts of FOPLand SGL enclosed. Self attested KYC of claimant not enclosed.
122	Gayatri Petroleum		30.01.2021	90,596		90,596	FORM B original duly stamped and notarized not sent. There are no supportings, ledger accounts of GR and SGL enclosed. Self attested KYC of claimant not enclosed.
123	Geeta Roadlines		30.01.2021	200,094		200,094	FORM B original duly stamped and notarized not sent. There are no supportings, ledger accounts of GR and SGL enclosed. Self attested KYC of claimant not enclosed. Difference between SGL and GR needs to be reconciled. SGL ledger shows Rs 1,98,204
124	Henkel Adhesives Technologies Pvt Ltd	01.02.2021	30.01.2021	1,018,930			FORM B not signed by claimant at Sr 11, declaration unsigned, verification unsigned. Legal notice recd from Adv Khanderparkar Law office dt. 07.01.2020.
125	Industrial Marketing		30.01.2021	72,620		72,620	FORM B original duly stamped and notarized not sent. There are no supportings, ledger accounts of IM and SGL duly reconciled

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126	Linkin Time India Pvt Ltd		30.01.2021	1,398,953		1,398,953	[1] Claim date mentioned as 27.01.21 instead of 31.12.2021 [2] Original FORM B duly stamped and notarized not received [3] Wide and unreconciled difference with SGL. SGL books record liability of Rs 4,58,680 against claim of party [4] Board Resolution authorizing Mr Ramakrishnan to make claim not furnished [5] Self attested KYC of Mr Ramakrishnan not enclosed [6] Supportings duly self attested and notarized not sent
127	M P Cargo Movers		30.01.2021	24,000		24,000	Original FORM B duly stamped and notarized alongwith supportings not received
128	MRI Establiment		30.01.2021	39,188		39,188	Claim date wrong. Mentioned 30.01.21 instead of 31.12.2020. Original FORM B duly stamped and notarized not received. Declaration form unsigned. Supportings illegible, not notarized.
129	NBH Agencies	08.02.2021	30.01.2021	69,820	69,820		
130	Prakash Teleservices Pvt Ltd	14.05.2021	30.01.2021	18,066		18,066	Resolution of Board of Directors authorizing Mr Pinakin K Shah to submit claim on behalf of company not submitted. Form B not signed with company rubber seal but in individual capacity. KYC Documents of company not self attested with Company rubber stamp
131	Rajesh Trading Corporation		30.01.2021	173,147		173,147	Entire claim form illegible and over written. Original claim form duly stamped and notarized not submitted. Supportings are also faint xerox copies with over written material. Self attested KYC of Mr Rajesh Sanghavi not enclosed. Supportings are not notarized.
132	S R Engineers & Associates		30.01.2021	674,133		674,133	FORM B in original duly stamped and notarized not submitted. Self attested KYC of claimant not enclosed. Claim form not signed. Supportings duly attested and notarized not enclosed. Documents submitted are illegible. Date of claim mentioned 30.01.201 instead of 31.12.2020

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133	Shree Ram Asbestos & Teflon		30.01.2021	89,502		89,502	Original FORM B duly stamped and notarized not enclosed. Supportings in original duly notarized not enclosed
134	Techno Seles Agency		30.01.2021	22,849		22,849	FORM B duly stamped and notarized in original not submitted. No supportings duly attested are enclosed. Self attested KYC of claimant Mr Manish Patel not enclosed. Ledger duly self attested not enclosed. SGL Ledger reconciled not enclosed.
135	Shiv Shakti Enterprise		25.01.2021	823,564	823,564		
136	Surani Enterprise		25.01.2021	24,773		24,773	FORM B duly stamped and notarized in original not submitted. Form B unsigned. There are no supportings duly attested with invoice, ledger account duly accepted by SGL. SGL ledger copy not enclosed. Self attested KYC documents of Claimant Mr Nilesh Vallabhchai Surani not enclosed.
137	Diagonal Engineering Company	30.01.2021		60,003			Legal notice recd from Adv Ujval G Trivedi. Matter sub-judice

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138	NCLT[EXPORT], Comm of Customs Exports		01.02.2021	1,030,294,015			[1] FORM B not printed and notarized on stamp paper. Only declaration and verification is done on stamp paper [2] Each page of claim form and supportings are not notarized [3] Date of claim mentioned as 01.02.2021 instead of 31.12.2020 [4] Self attested KYC of authorized claimant Mr Santosh Sonawane not done and enclosed [5] Letter / resolution authorizing Mr Santosh Sonawane to file claim from higher authorities not enclosed [6] Mandatory bank account details not mentioned i.e. bank account no, name of bank, Address of bank, type of account, IFSC code etc [7] There is no signature of authorized person at the end of the Form [8] Rt of interest is 15 % as described in Claim Form whereas in enclosed calculation sheets it is mentioned as 24 %. Different rates of interest are mentioned at different places [9] Detailed working of interest @ 15 % with method of compounding has to be submitted. [10] At Sr 6 of FORM B the status and mention of existing sub-judice cases / appeals / appellate authority process etc not mentioned
139	Bharat Traders		,	142,211	142,211		
140	Marble Arch Owner's Co-op Service Society Ltd	30.01.2021		130,200		130,200	[1] Original FORM B duly stamped and notarized not submitted [2] Signature of authorized signatory not appended on claim form [3] Name of the claimant is not mentioned [4] Self attested KYC of claimant not attached [5] Self attested KYC of Kandarpbhai Waghela attached who is neither a owner / tenant / trustee / in managing committee [6] Copy of Trust deed duly attested [7] Ledger account of SGL not enclosed.

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Claim Sheet - Form B [as on 31.12.2020]

SR NO.	NAME	HC RECD DATE	SC RECD DATE	CLAIM AMOUNT	CLAIM ADMITTED	CLAIM REJECTED	Remarks
141	Pipe & Tube Company	03.02.2021		25,126		25,126	[1] Date of claim not mentioned below FORM B [2] Partnership Self attested KYC not submitted [3] Authority letter from partnership firm on partnership letterhead in favor of Gaurang Shah not enclosed [4] Sr 7 of claim form not detailed [5] Form B unsigned [6] Self attested KYC documents of partner not submitted
142	Khodal Enterprise	03.02.2021		179,626		179,626	[1] Date of claim not mentioned below FORM B [2] Partnership Self attested KYC not submitted [3] Authority letter from partnership firm on partnership letterhead in favor of Gaurang Shah not enclosed [4] Sr 7 of claim form not detailed [5] Form B unsigned [6] Self attested KYC documents of partner not submitted

STEELCO GUJARAT LIMITED

Claim Sheet - Form B [as on 31.12.2020]

SR NO.	NAME	HC RECD DATE	SC RECD DATE	CLAIM AMOUNT	CLAIM ADMITTED	CLAIM REJECTED	Remarks
143	Deputy Commissioner of Customs, EPCG Monitoring Cell	05.02.2021		18,030,567		18,030,567	[1] Claim submitted in wrong form. Form C of liquidation process is filed instead of Form B for insolvency process [2] Claim filed after due date i.e. on 05.02.2021 instead of 31.12.2020 [3] Date of claim mentioned as 29.01.2021 instead of Insolvency Commencement Date 31.12.2020 [4] KYC details i.e. Aadhar Card and PAN Card of Mr Subhash Chandra not enclosed during self attested [5] Claim in words and figures are different. Total amount mentioned in figures is Rs 1,80,30,567 whereas in words it is mentioned Rs 2,80,30,567 [6] Affidavit date mentioned is 13.12.2020 as liquidation date INSTEAD of 31.12.2020 Insolvency Commencement date [7] Complete bank details is mandatory with Name of account, Account No, Type of account, Name of bank, bank address and IFSC Code [8] Original FORM B duly stamped and signed not enclosed [9] Itemwise ledger 83,819, 3430001575, 3430001576 not signed and stamped by competent officer [10] BE and LIC No wise calculation sheet for Sr 1 to 4 not signed, stamped and submitted with the claim form [11] Claims are older than 3 years and barred by Limitation Act as applicable to IBC 2016. Claim form with the mistakes rectified to be re-submitted
144	Sudhir Shah	18.02.2021		111,550		111,550	[1] Advance Rs 50000 shown as recd by advocate not reflected in SGL Book accounts [2] Reconciliation of accounts with SGL not done by SGL to include this entry [3] Debit entry of Rs 1,00,000 shown on 30.09.2020 nature of transaction [debit note] not clear from SGL accounts. [4] FORM B in original duly stamped and notarized not submitted [5] Invoices raised during 20-21 i.e. Rs 1,78,575 not enclosed. Claim form rectified needs to be re-submitted

STEELCO GUJARAT LIMITED

Claim Sheet - Form B [as on 31.12.2020]

SR NO.	NAME	HC RECD DATE	SC RECD DATE	CLAIM AMOUNT	CLAIM ADMITTED	CLAIM REJECTED	Remarks
145	Assistant Commissioner of Central GST & Central Excise	23.03.2021		184,212,501		184,212,501	[1] Self attested KYC of the authorized person making the claim has to be attached i.e. Mr Nand Kishore Negi [2] Authority letter in favor of Mr Nand Kishore Negi to file claim not enclosed [3] There are not details showing principal, interest, penalty, rate of interest, method of calculation of interest etc [4] Email for correspondence mandatorily required under Sr 3 of FORM B not mentioned [5] Claims before 31.12.2017 are not tenable under Limitation Act as applicable in IBC 2016 Cases [6] FORM B pg 2 not signed by authorized signatory [7] Claim lodged belatedly on 19.03.2021
TOTALS				1,689,298,163	61,383,713	582,402,189	

NOTE

All claimants have to remove technical defects and send HARD COPY of the FORM B duly stamped and notarized on or before 10.07.2021 WITHOUT FAIL. Claims will be rejected after this date.

LEDGER REQ - LIST OF CREDITORS	
1	Classic Products Pvt Ltd
2	Union Roadways Ltd
3	J K Service
4	Hi-Volt Electric Corporation
5	Deec Monotiring Cell
6	Weld Arc Engineers
7	Engineering Solutions Enterprise
8	Dakshin Gujarat Vij Co Ltd [DGVCL]
9	Mersen India Pvt Ltd
10	Mehjal Adhesive Tape Pvt Ltd
11	Pneucons
12	Kokuyo Camlin Limited
13	Mukesh M Shah & Co.
14	Technology Xpress Info Solutions Pvt Ltd
15	Advance Engineering Co
16	Modi Chemicals Industries
17	Seemaben R Patel
18	Ultratech Engineering
19	Y S Thakar & Co.
20	American Precoat Specialty Pvt Ltd
21	Jayesh S Patel
22	Shree Rang Outsourcing Solutions Pvt. Ltd.
23	Swastik Enterprise
24	Timken India Limited
25	V C Shahpatel Services Private Limited
26	Genesis Steel Corporation
27	Transpower Technologis Pvt Ltd
28	Bajarang Tools & Rolls Pvt Ltd
29	Bhadreshvar Vidyut Pvt Ltd
30	Control Print Limited
31	Devesh Pathak & Associates
32	Devesh Vimal & Co.
33	Fitco Orings Pvt Ltd
34	Gayatri Petroleum
35	Henkel Adhesives Tecnologies Pvt Ltd
36	Linkin Time India Pvt Ltd
37	S R Engineers & Associates
38	Diagonal Engineering Company
39	Sudhir Shah
40	Marble Arch Owners Association

5	Max Spare Ltd	15.01.2021	13.01.2021	73,745	73,745	
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Awaiting removal of Technical Defect to admit claim

STEELCO G**Claim S**

SR NO.	NAME	HC RECD DATE	SC RECD DATE
1	Deec Monotiring Cell	25.01.2021	20.01.2021
2	Dakshin Gujarat Vij Co Ltd [DGVCL]	22.01.2021	22.01.2021
3	NCLT[EXPORT], Comm of Customs Exports		01.02.2021
4	Deputy Commissioner of Customs, EPCG Monitoring Cell	05.02.2021	
5	Assistant Commissioner of Central GST & Central Excise	23.03.2021	
4			
TOTAL AMOUNT OF CLAIM UNDER FORM B			

GUJARAT LIMITED**Statement - Form B**

CLAIM AMOUNT	CLAIM PASSED	CLAIM ADMITTED	Remarks
140,628,742			Awaiting removal of Technical Defect to admit claim
4,168,179			Awaiting removal of Technical Defect to admit claim - Filed Special Civil Suit No.01/2021
1,030,294,015			AFTER DUE DATE-Awaiting removal of Technical Defect to admit claim
18,030,567			AFTER DUE DATE-Awaiting removal of Technical Defect to admit claim
184,212,501			AFTER DUE DATE-Awaiting removal of Technical Defect to admit claim
1,377,334,004	-	-	